GOVERNMENT OF INDIA TOURISM LOK SABHA

UNSTARRED QUESTION NO:4807 ANSWERED ON:22.12.2014 TAX PAID BY TOURIST BUSES Owaisi Shri Asaduddin

Will the Minister of TOURISM be pleased to state:

- (a) whether the Government has any proposal to issue All India Tourist Permit to Tourist buses and to rationalise the tax received from them to encourage the tourism in the country in collaboration with the Ministry of Road Transport and Highways;
- (b) if so, the details thereof;
- (c) whether the Tourism department has taken such decision at the recent Meeting of Transport Development Council; and
- (d) if so, the details thereof?

Answer

MINISTER OF STATE FOR TOURISM (INDEPENDENT CHARGE)(DR. MAHESH SHARMA)

(a) to (d): The taxes on passenger and goods vehicle are in the State list in the 7th Schedule of the Constitution. The 36th Transport Development Council (TDC) in its meeting held on 28.10.2014 under the Chairmanship of Union Minister (RT&H) discussed and recommended to grant All India Tourist Permit for Tourist Buses for one year on payment of annual consolidated permit fee of Rs.50,000/- for ordinary tourist buses, Rs.75,000/- for luxury tourist buses and Rs.1,00,000/- for super luxury tourist buses.